



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.11.2024

NOTICE

Please take notice that the following matter listed in the Court – IV on 26.11.2024 will not be taken up. The next dates of hearing will be notified later.

Sl. No.	Case No.	Name of Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1411 of 2024 & I.A. No. 5124, 5125, 5126, 7549 of 2024 (PH)	Shree Rajasthan Syntex Ltd. Vs. Chief Engineer (Commercial), Ajmer, Ajmer Vidyut Vitran Nigam Ltd. & Ors.	Anjaneya Mishra	Bipin Gupta- R1&2 Neha Agarwal- R3

By order of Hon'ble Chairperson
-Sd/
Registrar